

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/57/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017**

NAME OF THE COMPANY: M/s. Saksham Overseas Pvt. Ltd.

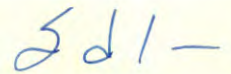
SECTION OF THE COMPANIES ACT: 441

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|---------------------|--------------------|---------------------------|------------------------------|-------------------------|
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Present: Shri Vijaya Singh along with Ms. Arpita Karmarkar

ORDERS

Ld. Counsel for the petitioner applicant wishes to withdraw the petition.
Dismissed as withdrawn. File be consigned to Record Room.



(Ina Malhotra)
Member Judicial